

through survey be made in this respect. Will the hon. Minister take suitable steps so that the farmers of Karim Ganj District of Assam are relieved of their miseries?

[Translation]

SHRI CHANDULAL CHANDRAKAR (Durg): Mr. Speaker, Sir, I am a member from district Durg in Madhya Pradesh and yesterday democracy was murdered in my constituency. The building of only local newspaper "Amar Kiran" published from my district has been demolished by the local Municipal Corporation. First they believed that the newspaper was unregistered and was located in a building constructed on unauthorised land but later on it was found that the building was constructed with legal permission. That building has been demolished. It is the only newspaper of that area. Chief Editor of the newspaper was arrested and released on bail of R. 5,000. This is a great injustice. It is the murder of democracy in my district which has taken place.

SHRIMATI SHEELA GAUTAM (Aligarh): Mr. Speaker, Sir, a report on lock industry of Aligarh has appeared in newspapers with bold caption. In the column 'khas-Khabar' in 'Jansatta' the same report has been published today i.e., 16.9.91. In this connection, I would like to know from the Government why the world famous 130 year old lock industry of Aligarh is breathing its last. The main reason for the lock industry being on the verge of closure on the one hand is the communal riots in Aligarh and on the other hand is the faulty industrial policy of the government. Till date no concrete measures have been taken by the Government for the development and promotion of world famous lock industry of Aligarh. Due to this workers employed in lock industry in Aligarh are switching over to other industries. The industry is now virtually confined to house and because of this the workers are suffering from several diseases.

The number of child labourers and woman labourers is considerably high in it. Contractors do not pay full wages to them

Since the financial condition of the labourers is not satisfactory they have to work and get less wages. Communal riots are very usual in Aligarh due to which the city remains under curfew most of the time. Small workers manufacture their goods themselves but due to the curfew imposed in the city they are unable to sell them in the open market. As a result they have to sell their goods to the contractors or the capitalists at cheaper rates who sell them in the market under their own trade marks at higher rates. Therefore, I would like the Government to take the following concrete measures in order to revive the lock industry of international repute in Aligarh.

1. A separate town outside the city should be developed for the lock industry.
2. Lock industry should be declared as a cottage industry.
3. Loans from bank should be made available at easy instalments and at low interest rate to lock industry.
4. Housing facilities in the areas adjacent to the factories should be made available to the labourers at cheaper rate.

SHRI UPENDRA NATH VERMA (Chattr): Mr. Speaker, Sir, on September 9, police, some Government officials and musclemen of forest Mafia beat adivasis in Palia-Piparia village near Bankheri under Piprahi Tehsil of Hoshangabad district in Madhya Pradesh. 24 Adivasis have been put behind the bars for their involvement in the case. However, five days have passed since the incident took place but neither any higher authority such as collector or SP, or Commissioner, nor any legislator or parliamentarian have visited the site. Kisan Adivasi Sangathan - Samta Sangathan which has been working for the welfare of Adivasis for a long time is being dubbed as naxalities by police. The practice of illegal felling of trees in connivance with forest mafia has

been going on for the last many years. These mafia people get political patronage and have their approach to the Government officials. That area is disturbed and outside musclemen are not eschewing attacking people there. Is the Government ready to constitute a committee of Members of Lok Sabha to get it investigated?

SHRI SURYA NARAYANA YADAV (Sahasra): Mr. Speaker, Sir, I have received an information that atrocities are being committed on the students of Scheduled Castes and Scheduled Tribes in the campus of the College of Medical Sciences. Mr. Speaker, Sir, it is a serious matter...

MR. SPEAKER: No, not in this manner.

(Interruptions)

SHRI SURYA NARAYAN YADAV: Can a matter be more significant than this? *(Interruptions)*

SHRI SUKDEO PASWAN (Araria): Mr. Speaker, Sir, the incidents of atrocities on the people of Scheduled Castes and Scheduled Tribes in every corner of the country come to light every now and then. But on the 12th of this month some students committed atrocities on their fellow students belonging to Scheduled Castes and Scheduled Tribes in the campus of the College of Medical Sciences in Delhi itself. The nose and ears of a student were chopped off, he was stripped off and beaten in a brutal manner. Dozens of students have been injured. I would like the Government to think over the matter seriously and take stringent measures against those students who were involved in it. Adequate assistance should also be provided to the student whose nose and ears were chopped off.

(Interruptions)

SHRI SURYA NARAYAN YADAV: Mr. Speaker, Sir, it is a very serious and important matter. The Government should make a statement forth with in this the House.

(Interruptions)

[English]

SHRI SRIKANTA JENA (Cuttack): Sir, we would like to have a Statement from the Minister. *(Interruptions)*

SHRI CHANDRA JEET YADAV (Azamgarh): Sir, I think this discrimination, particularly against the weaker section of the society, should be stopped. Something must be done in this regard. *(Interruptions)*

SHRI SAIFUDDIN CHOUDHURY (Katwa): Sir, this is most shocking news. Why do not you hear this?

SHRI SRIKANTA JENA: I would like to know whether the attention of the Minister has been drawn to this or not. *(Interruptions)*

[Translation]

MR. SPEAKER: Please let other Members also speak. Please...

(Interruptions)

MR. SPEAKER: It is a sort of injustice to the Members who speak very rare in the House. Please don't do this.

(Interruptions)

MR. SPEAKER: Please sit down. When I do not call you, I call others. What is wrong in it?

SHRI SURYA NARAYAN YADAV: All these incidents have been taking place under the very nose of the Government and it is a matter of shame for all of us. *(Interruptions)*

[English]

MR. SPEAKER: Please respect the feelings of other Members. Supposing, you have raised one issue, many Members want to speak on that issue and you want the response also, in this way you are consuming the time of the House. Other Members